### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### LOK SABHA UNSTARRED QUESTION NO. 2106 TO BE ANSWERED ON 29.11.2016

#### **Air Pollution Abatement**

## 2106. DR. BANSHILAL MAHATO: SHRIMATI RAMA DEVI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has allocated funds for pollution abatement including testing and monitoring of air pollution in mega cities of the country;
- (b) if so, the details thereof during the last three years and the current year, Scheme and State-wise; including Bihar;
- (c) whether the Government is considering the proposal made by the USA for monitoring the air quality in the country and if so, the details thereof;
- (d) whether the Government has any proposal to introduce public private partnership for transport and industry pollution management schemes; and
- (e) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI ANIL MADHAV DAVE)

(a) & (b) The monitoring of air pollution in mega cities and towns is carried out under the under the scheme "National Air Quality Monitoring Programme" (NAMP) through Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs) / Pollution Control Committee (PCCs) of UTs. The total amount allocated and utilized for testing and monitoring air pollution during each of the last three years and the current year, scheme and city/State-wise is annexed.

(c) Technical discussions have been held with Environment Protection Agency, United States of America regarding air quality management in the country.

(d) & (e) Pollution management related to transport and industries is carried out through emissions and effluents norms laid down by the Government. There are 56 emission and 45 effluent standards in respect of 77 categories of industries. The emission norms for transport sector are laid down by Ministry of Road, Transport & Highways. The management of air pollution due to road dust is regulated under Air (Prevention and Control of Pollution) Act, 1981.With regard to implementation of specific projects for transport and industry pollution management, Government has not excluded option of public private partnership.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2106 DUE FOR REPLY ON 29/11/2016 REGARDING 'AIR POLLUTION ABATEMENT' RAISED BY SHRI DR. BANSHILAL MAHATO: SHRIMATI RAMA DEVI, HON'BLE MEMBER OF PARLIAMENT

## Details of Payment Released to Various Monitoring Agencies including States / UT under National Air Quality Monitoring Programme (NAMP)

S.No	Name of Monitoring Agency	2013-14 (Amount in Rs.)	2014-15 (Amount in Rs.)	2015-16 (Amount in Rs.)	2016-17 Till October 2016 (Amount in Rs.)
1.	Andhra Pradesh SPCB	8450000	7666250		
2.	Assam SPCB	8690000	7842500		
3.	Bihar SPCB	Payment not made due to non-submission of air quality data since 2013			
4.	Chandigarh PCC	1986667			
5.	Chattisgarh ECB			1526250	
6.	Gujarat SPCB	3809583			
7.	Goa SPCB	8882500	7125000	7789333	
8.	Jharkhand SPCB				
9.	Himachal Pradesh SEP & PCB	5578333		10128333	
10.	Karnataka SPCB		354167	6749583	
11.	Kerala SPCB		6474167		
12.	Maharashtra SPCB	7467083			16316919
13.	Meghalaya SPCB	2297500		7845833	
14.	Madhya Pradesh SPCB				7984417
15.	Mizoram SPCB	5931667	1765000	5413333	
16.	Nagaland SPCB	1360000	906667		3658667
17.	Orissa SPCB		5734583		
18.	Punjab SPCB		7795417		
19.	Puducherry				5110333
20.	Rajasthan SPCB			4218750	
21.	Tamil Nadu SPCB	4399166	2358333		
22.	Uttar Pradesh SPCB	9586667		7263333	
23.	Uttarakhand EP&PCB	3694334		4085833	
24.	NEERI		7047000	13612000	22288000
25.	IIT Kanpur	450000	3709378		
	Total =	72583500	58778462	68632581	55358336

Note:- SPCB – State Pollution Control Board, SEP&PCB – State Environment Protection & Pollution Control Board, EP& PCB – Environment Protection & Pollution Control Board, PCC – Pollution Control Committee. NEERI is at present monitoring in 6 cities in 5 different states/Union territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.